

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 261 of 2020

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : Mr. Samavesh Bhanj Deo, Advocate.

For Opposite Parties : Mr. Mukesh Kumar Sinha, Sr. SC-I

05/17.04.2021 On the request of the learned counsel for the opposite parties, put up this case after two weeks.

(Dr. S.N. Pathak, J.)

Punit/-